

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 270 of 2020**

**IN THE MATTER OF:**

**Park Energy Pvt. Ltd.**

**... Appellant**

**Versus**

**Syndicate Bank & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Puneet Singh Bindra, Mr. Gaurav Ray, Mr. Akash  
Singh and Ms. Simran Jeet, Advocates**

**For Respondents :**

**Mr. Adarsh B Dial, Senior Advocate with  
Mr. T. Ravichandran and Mr. K.V. Balakrishnan,  
Advocates for R-1  
Mr. P.V. Dinesh, Advocate for RP  
Ms. Jayshree S. Iyer, RP**

**ORDER**  
**(Through Virtual Mode)**

**24.06.2020** Heard Mr. Ramji Srinivasan, learned Senior Advocate representing the Appellant in rejoinder. Hearing concluded. **Judgment reserved.**

Written submissions, not more than three pages along with relevant case laws, be filed within a week.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/